

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

6.

**IA(IBC)(PLAN)/10(MB)2024
IN C.P. (IB)/738(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.03.2024**

NAME OF THE PARTIES:

Srinidhi Comprint Private Limited
Vs
First Flight Couriers Limited

SECTION: 9, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rohit Gupta i/b Ms. Vaishali Bhilare, Ld. Counsel for the applicant present. IA(IBC)(PLAN)/10(MB)2024: Mr. Pulkit Sharma a/w Ms. Suyesha Kakarla, Ld. Counsel for the RP presnet. Mr. Shadab Jan a/w Tejas Mohmani, Ld. Counsel for the RA present.
2. List this application for hearing on **24.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)